

Proposal for SEZ for China

1533. SHRIMATI VIPLOVE THAKUR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details about the proposed Special Economic Zone (SEZ) for China; and
- (b) whether this issue was discussed during the Ministers' recent visit to China?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) No specific proposal has been received for setting up Special Economic Zone (SEZ) in India for China.

(b) During the recent visit of MOS (C&I) (IC) to China, a Memorandum of Understanding (MoU) on Cooperation on Industrial Parks in India was signed between the Ministry of Commerce and Industry of India and the Ministry of Commerce of the People's Republic of China on 30th June, 2014. This also includes Special Economic Zone (SEZ), National Investment and Manufacturing Zone (NIMZ) etc.

Trade agreement with Malaysia

1534. SHRI BAISHNAB PARIDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Malaysia has shown interest to invest in infrastructure in India to improve economy and exports;
- (b) if so, the details thereof;
- (c) whether both the countries have signed certain agreements with wide-ranging involvement in this process;
- (d) if so, the details thereof; and
- (e) whether both the countries have set a trade target between them?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Investments have been received from Malaysian companies in various sectors including Construction Development: Townships, housing, built-up infrastructure and construction-development projects. Top five sectors that have attracted FDI equity inflows from Malaysia between April, 2000 and May, 2014 are as under:

Sectors	Amount of FDI equity inflows		% of FDI equity inflows from Malaysia
	₹ in crore	US\$ in million	
Non-conventional Energy	1,760.38	312.72	43.48
Construction Development: Townships, housing, built-up infrastructure and construction development projects	350.63	74.02	10.29
Metallurgical Industries	320.59	64.61	8.98
Services sector	269.29	54.90	7.63
Power	181.23	36.79	5.11
TOTAL	2,882.12	543.04	

(c) and (d) India and Malaysia has signed a Comprehensive Economic Cooperation Agreement (CECA) on 18.2.2011 which has come into effect from 1.7.2011. The Agreement includes chapters on Trade in Goods, Trade in Services, Investment and other areas of economic cooperation. Details of the Agreement are available in public domain.

(e) India and Malaysia agreed to target a bilateral trade volume of US\$ 15 billion by 2015.

Boosting bilateral trade through trade agreements

1535. SHRI BAISHNAB PARIDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether India proposes to enter into a Comprehensive Economic Partnership Agreement (CEPA) with Japan;

(b) whether such an agreement with EU countries is also in the offing;

(c) if so, the status thereof;

(d) whether india has such an agreement with Korea and a Free Trade Agreement with Association of South East Asian Nations (ASEAN) has also been entered into; and

(e) how far the above agreement will boost bilateral trade with the above countries?